

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 322
406(ND)2017

IN THE MATTER OF:

Ms. Nina Benjamin

.....APPLICANT/PETITIONER

Vs

Inphynyt Accumulators Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 241(1)

Order delivered on 15.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Raj kamal, Mr. Anurag Chandra, Adv. Stuti
For the Respondent : Mr. Ram Kumar Dubey,
Ms. Sangeeta Jain, Adv.

HYBRID HEARING (PHYSICAL & VC)
ORDER

The Petitioner is directed to comply with the order dated 29.04.2024, within one week.

List the matter on **30.09.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)